وزیر برائے پارلیمانی امور (غلام نبی آزاو): آپ سجا بی بی، لیذرآف دی ابن نبیشن کا بزان بن ب ابن کے دیائیڈرآف دی ابن کے بیائیڈرآف دی ابن کے کہ اس کی جانکاری لیس کے دیائیڈرآف دی ابن کے بارے میں معلوم کرونگا اور کہ انہوں نے اس کی چرچانام سے نبیس کی ، میں ان سے نام لیکراس کے بارے میں معلوم کرونگا اور باؤس کو جانکاری دونگا۔

श्री कृपाल परमार (हिमाचल प्रदेश): यह टी.वी. में था ...(व्यवधान)...

श्री उपसभापति: ठीक है, हो गया।

Incidence of burglary in MPs' apartments

SHRI DINESH TRIVEDI (West Bengal): Thank you, very much Mr. Deputy Chairman, Sir. First of all, I raise an issue which concerns not only this House but also the entire country. Sir, I am referring to ...(Interruptions)

MR. DEPUTY CHAIRMAN: Just conclude it.

SHRI DINESH TRIVEDI: I will be very short, Sir. I promise I won't take more than two minutes. Sir, I refer to the widely-publicised news item on the burglary in the houses of Members of Parliament in the wee hours of Sunday morning. Sir, the details have already been published. I don't want to get into that. But, it raises three issues, which I will mention here very shortly. The South Avenue is very close to the Rashtrapati Bhavan and the Prime Minister's residence. So, the issue is, on one side, if this can happen to the Members of Parliament in high security zone, then, it can very well happen to any common man. Sir, between a common man and the Rashtrapati Bhawan and the Prime Minister's office, if this kind of incidences can happen, then, it is a matter of concern. If a burglar can get into an MP's house, five or four MPs at a time, he can very well get into for the purpose of killing as well. Sir, I don't want to apportion the blame on anybody. On the contrary, I want to thank Shri Shivraj Patiliji, the hon. Home Minister. He immediately called us. Whatever he could do, he did. Sir, the question is, it is a collective responsibility. I don't even want to blame the police. I think, we as Members of Parliament, also have a lot of responsibility, like who are there in the quest accommodation, etc. ... (Interruptions)

MR. DEPUTY CHAIRMAN: You have mentioned it. The Government have taken note of it. ...(Interruptions)

SHRI DINESH TRIVEDI: Sir, in conclusion, I would tell that this is a serious matter and this could be a dry run to anything. Sir, I am sure, the entire House will join me. If you ask any Member of Parliament here, he will say, "Yes, this has, one time or the other, happened in our house also". Sir, I plead before you that we should not be casual on this issue. If it can happen in an MP's house, what to talk about a common citizen of this country!

SHRI RAM NATH KOVIND (Uttar Pradesh): Sir, I associate myself with the issue raised by Shri Dinesh Trivedi.

SHRIMATI MAYA SINGH (Madhya Pradesh): Sir, I associate myself with the issue raised by Shri Dinesh Trivedi.

DR. NARAYAN SINGH MANAKLAO (Nominated): Sir, I associate myself with the issue raised by Shri Dinesh Trivedi.

SHRI DINESH TRIVEDI: Sir, it has happened in everybody's house. ...(Interruptions)

MR. DEPUTY CHAIRMAN: It is the concern of all the hon. Members. ...(Interruptions)

†श्री शाहिद सिद्दिकी (उत्तर प्रदेश): उपसभापित महोदय, law and order की हालत बहुत खराब है, दिल्ली unsafe हो चुकी है। होम मिनिस्टर को इस पर ध्यान देना चाहिए। Delhi is very unsafe.

SHRI E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, on 24th August, 2001, an incident occurred ...(Interruptions)... At that time, I wrote a letter to the then Home Minister requesting him to put up a security wall in every MP's house, so that burglaries could be stopped. But, at that time, they took only three sides to be protected, leaving the other side from where burglars are now coming very easily inside the house. Poor

[†]Transliteration of Urdu Script.

material is used by the CPWD. Burglars entered into glass ventilator and they had a very soft landing there, and they took away the things. Therefore, I request the Government to take immediate action. I want to know as to how much money was spent for putting up all walls throughout the MPs quarters from 2001 onwards, and whether the poor quality material was used. If so, then there should be some action to be taken. All the houses should be protected from all the four sides, and a proper wall of 8 feet should be raised, so that burglary should not occur in future. There should be a good cooperation between the CPWD and the Police, so that the recurrence of it could be stopped.

SHRI DWIJENDRA NATH SHARMAH (Assam): Sir, I am also an affected person of the incident of Saturday night. ... (Interruptions)

SHRI V. NARAYANASWAMY (Pondicherry): Why did they select residences of Rajya Sabha Members only? ... (Interruptions)

SHRI DWIJENDRA NATH SHARMAH: Lok Sabha Members are also there. ...(Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Sharman, no speeches, please. The problem is same, so you please associate. ...(Interruptions)

SHRI DWIJENDRA NATH SHARMAH: Sir, one minute. ...(Interruptions) I am not speaking about the Police. I have to say something other than this. ...(Interruptions) One minute, Sir. ...(Interruptions) I am speaking something other than this. Burglars entered my house at 3 O' clock in the night of Saturday. But you will be surprised that doors of these houses, these flats, can be opened by anybody by pulling the door. The works done by the CPWD are of inferior quality. Anybody can enter at MP's house. Now, my point is that for these works of MPs flats, the previous Government and this Government provided money. I am sure about it. This is not something blaming some Governments only. But my point is that these works of the CPWD, using inferior quality material in MPs flats, should be inquired into. I do not like to speak more. ...(Interruptions)

MR. DEPUTY CHAIRMAN: This is a very important ...(Interruptions) This is a very important issue, and I hope the Government will take

some action. The Minister of Parliamentary Affairs is here. ...(Interruptions)

डा॰ छत्रपाल सिंह लोधा (उड़ीसा): मैं इसका समर्थन करता हूं। यह हो रहा है, भ्रष्टाचार हो रहा है...(व्यवधान)

श्री उपस्पापति: सभी जगह हुआ है ...(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, this is a matter of great concern for all of us that this has happened to Members of Parliament, in a cluster of houses in the South Avenue and also in the North Avenue. I, myself, as an Urban Development Minister, not as a Parliamentary Affairs Minister, will sit with the Home Minister and find some permanent solutions to this problem. As far as the quality of work is concerned, I think, I am more dissatisfied than them. We are trying to improve upon it, and we will soon find solutions for them.

SPECIAL MENTIONS

Concern over the ban imposed on religious freedom of Sikhs in France

SHRI S.S. AHLUWALIA (Jharkhand): Sir, the UN General Assembly on 25th November, 1981 made a declaration for elimination of all forms of religious intolerance and discriminations. There are several international laws and conventions recognising the right to freedom of thought, conscience and religion. Article 18 of the Universal Declaration of Human Rights; Article 18 of the International Covenant on Civil and Political Rights; Article 9 of the European Convention; etc. uphold the right of a person to manifest his religion of belief in teaching, practices, worship and observance. Vide an amendment to the Code of Education in the law on secularity and conspicuous religious symbols in schools, France has imposed ban on wearing of turban by Sikh students in public schools. This is denial of religious freedom to the Sikhs who constitute a miniscule minority of French population. Unshorn-hair, turban etc. are integral parts and inalienable elements of Sikhism. This law is seen as sign of religious intolerance and racial discrimination, which is distinctly opposed to Indian